

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

NOTIFICATION

No. HC.XXXVII-10/2017/7/R.Cell

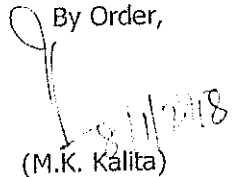
Dated Guwahati the 8th of January, 2018

In continuation of the earlier notification dated 13.12.2017, it is hereby informed that the interview for regular promotion from Grade-II to Grade-I of Assam Judicial Service to be held on 09.01.2018 will start from 6.00 pm on the same day due to unavoidable circumstances.

Accordingly, the following officers are requested to report at the Gauhati High Court (New Building) on 09.01.2018 at 5.45 PM instead of 3.00 PM for the purpose of the said interview.

Sl. No.	Names of Officers	Interview Date	Reporting time (revised)
1.	Smti Nirmali Talukdar, Counsellor, Family Court No.1, Kamrup (M), Guwahati	09.01.2018	5.45 PM
2.	Shri Syed Imdadur Rahman, Civil Judge & Asstt. Sessions Judge No.1, Kamrup (M), Guwahati	09.01.2018	5.45 PM
3.	Shri Dipankar Bora, Civil Judge & Asstt. Sessions Judge, Barpeta	09.01.2018	5.45 PM
4.	Smti Moushumi De, Civil Judge & Asstt. Sessions Judge No.1, Cachar, Silchar	09.01.2018	5.45 PM
5.	Shri Naimuddin Ahmed, Chief Judicial Magistrate, Nalbari	09.01.2018	5.45 PM
6.	Shri Jitu Moni Barman, Civil Judge & Asstt. Sessions Judge, Jorhat	09.01.2018	5.45 PM
7.	Smti Bobita Kshetry, Civil Judge & Asstt. Sessions Judge, Nagaon	09.01.2018	5.45 PM
8.	Smti Rini Bharali, Counsellor, Family Court, Barpeta	09.01.2018	5.45 PM
9.	Smti Barnali Mahanta, Chief Judicial Magistrate, Barpeta	09.01.2018	5.45 PM
10.	Shri Romen Baruah, Joint Registrar (Recruitment), Gauhati High Court, Guwahati	09.01.2018	5.45 PM


By Order,


(M.K. Kalita)

Registrar (Vigilance)-cum-
In Charge, Recruitment Cell

Copy to:

1. Registrar General, Gauhati High Court, Guwahati.
2. Registrar (Admin./Judicial/Estt.), Gauhati High Court, Guwahati.
3. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati for favour of information of his Lordship.
4. Joint Registrar (_____), Gauhati High Court, Guwahati.
5. Deputy Registrar (_____), Gauhati High Court, Guwahati.
6. Assistant Registrar (_____), Gauhati High Court, Guwahati.
7. Administrative Officer (Judicial), _____, Gauhati High Court, Guwahati.
8. System Analyst for uploading the Notification in the official website of the High Court, immediately, under the caption "**Notification dated 08.01.2018 regarding revised timings of Interview to be held on 09.01.2018 in connection with regular promotion from Grade-II to Grade-I of Assam Judicial Service**" with a scroll in the home page.
9. PS to Hon'ble Mr. Justice _____ Gauhati High Court, Guwahati for favour of his Lordship's kind information.
10. PS to Hon'ble Mrs. Justice _____, Gauhati High Court, Guwahati for favour of her Ladyship's kind information.
11. CA to Registrar (Vigilance), Gauhati High Court, Guwahati.
12. The High Court Notice Board.


(M.K. Kalita
Registrar (Vigilance)-cum-
In Charge, Recruitment Cell,
Gauhati High Court